

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 06.02.2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CA 645/16
PETITION NUMBER : TP 284/17
NAME OF THE PETITIONER (S) : ASA Holdings Pvt. Ltd. +
NAME OF THE RESPONDENT (S) : ---
UNDER SECTION : 391/394

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
-------	--	--	-----------

None appeared for the petitionerFresh notice to the petitioner company.

Registry is directed to issue notice to the petitioner.

Posted to 30.03.2017.


MEMBER (J)


MEMBER (T)